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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/98/2016  
NAME OF THE PETITIONER(S) : D.V. RAO  
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P.R. Vardana For Anmolh Krishnan	Counsel for Petitioner	Handanadh

ORDER

Counsel for Petitioner present and filed an affidavit stating that she issued notice to the respondents for their presence for making submissions today by way of newspaper publication. No representation on behalf of R1 & R2. Perused the affidavit. The Bench is satisfied that service against the respondents is held sufficient. In the circumstances, R1 & R2 are set exparte. For hearing submissions of the counsel for petitioner, time is extended at request. Put up on 24.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)